

**GOVERNMENT OF INDIA  
WATER RESOURCES  
LOK SABHA**

UNSTARRED QUESTION NO:1559  
ANSWERED ON:29.11.2000  
WATER RESOURCE POLICY  
ANADI CHARAN SAHU

**Will the Minister of WATER RESOURCES be pleased to state:**

- (a) whether the State Government of Orissa has formed its Water Resource Policy on the line of National Water Policy;
- (b) if so, whether the State Government of Orissa and the Union Government have drawn up a Master Plan, as a part of the National Water Policy, for control and management of the flood prone rivers viz. Mahanadi, Bramhani, Baitarani and Rusikulya in Orissa; and
- (c) if so, the steps taken by the Union Government for effective implementation of the plan and funds allocated for the purpose during the current financial year?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES

(SMT. BIJOYA CHAKRAVARTY)

- (a) Yes sir. The State Government of Orissa has drawn up a State Water Policy on the line of National Water Policy, 1987.
- (b) Govt. of Orissa has prepared Delta Development Plan of Mahanadi Delta Command Area in October 1989 which also includes Drainage Development Plan of Mahanadi Delta Area. The Plan inter-alia envisages raising & strengthening of embankments, river training works; construction and improvement of link, secondary and outfall drains; tidal/flood regulation facilities and embanking of drains where necessary. However, State Govt. has not submitted any Master Plan to Ministry of Water Resources in respect of Bramhani, Baitarani and Rusikulya.
- ( c ) Water resources development and flood management schemes are investigated, planned and executed by the State Governments as per their priority and availability of funds.